

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1419**  
TO BE ANSWERED ON 02/08/2024

**COMPLETION OF 100 WORK DAYS UNDER MGNREGA**

1419 SMT. RANJEET RANJAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the number of people who completed 100 days of work under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the last five years, State-wise data;
- (b) the details of the number of workers from the SC, ST, and minority communities who completed 100 days of work in the last five years;
- (c) whether it is a fact that MGNREGA payments are delayed, and if so, steps that have been taken by Government to ensure timely payments; and
- (d) whether Government is planning to review the minimum wage under MGNREGA keeping in view the inflation rate?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): States/UTs-wise, the number of households who have completed 100 days of employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the last five financial years from 2019-20 to 2023-24 are given in Annexure-I.

(b): States/UTs-wise, the number of Scheduled Castes, Scheduled Tribes households who have completed 100 days of employment under Mahatma Gandhi NREGS in the last five financial years from 2019-20 to 2023-24 are given in Annexure-II. Separate data in respect to minority communities beneficiaries under Mahatma Gandhi NREGS is not captured in NREGASoft.

(c): As per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act, the beneficiaries are entitled to get wage payments within 15 days. Government of India has also issued a detailed Standard Operating Procedure (SOP) to the States to ensure timely wage payment. The Ministry along with the States/UTs have been making concerted efforts for improving the timely payment of wages. States/UTs have been advised to generate pay orders in time. The Ministry has taken various steps to ensure timely payment of wages to workers under the Mahatma Gandhi NREGS. These include:

(i) Improvement in of National Electronic Fund Management System (Ne-FMS). It has since been implemented in all States and 3 Union Territories.

(ii) Intensive consultation with State Governments and other stakeholders to ensure timely payment of wages, verification of pending compensation claims etc.

(iii) Formulation of Standard Operating Procedure for monitoring of timely payment of wages and payment of delay compensation.

(iv) States/UTs are regularly requested to ensure the timely regeneration of rejected transactions and correction of invalid accounts as per information provided by PFMS.

(v) Aadhaar Based Payment System (ABPS) has been made mandatory since January 1, 2024, to ensure faster, safer, and timely wage disbursement to beneficiaries under Mahatma Gandhi NREGS.

(vi) Capturing of real-time attendance through the National Mobile Monitoring System (NMMS).

(d): As per Section 6 (1) of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may by notification specify the wage rate for its beneficiaries. Accordingly from the financial year 2011-12, the Government of India started determining the wage rates using the Consumer Price Index for Agricultural Labour (CPI-AL).

The Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The index is different for different States/UTs as notified by Labour Bureau Shimla. If the calculated wage rate of any State/UT as per the index for the current year results in lower wage rate than the wage rate of previous year, it is being protected by maintaining the previous year wage rate. The revised wage rate is made applicable from 1st April of each financial year. However, each State/UT can provide wages over and above the wage rate notified by the Central Government.

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Annexure-I referred in reply to part (a) of Rajya Sabha Unstarred Question No. 1419 dated 02.08.2024.

States/UTs-wise, the number of households who have completed 100 days of employment under Mahatma Gandhi NREGS in the last five financial years from 2019-20 to 2023-24.						
Sl No	State	Number of households completed 100 days of employment				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	581814	863078	468589	259681	687406
2	Arunachal Pradesh	412	4184	6873	5739	5152
3	Assam	29979	71268	51954	21478	19529
4	Bihar	20303	34752	21795	39677	33671
5	Chhattisgarh	418154	611987	555490	351267	343134
6	Goa	0	10	15	55	9
7	Gujarat	13167	17237	38694	16974	23427
8	Haryana	4831	14077	11041	3447	2557
9	Himachal Pradesh	61192	89168	80475	50770	76554
10	Jammu And Kashmir	12879	22700	23626	9940	8367
11	Jharkhand	30988	114384	88483	73589	100215
12	Karnataka	187336	239535	176228	31662	43544
13	Kerala	251141	470410	512822	449638	569108
14	Ladakh	594	1281	1433	1161	460
15	Madhya Pradesh	90592	322445	205111	94739	79847
16	Maharashtra	124326	136808	174085	138838	279982
17	Manipur	856	4365	1859	64	281
18	Meghalaya	180536	174369	201397	66772	77949
19	Mizoram	156983	178416	67370	99059	129190
20	Nagaland	1	48	17	72	289
21	Odisha	160729	417446	457710	417647	339198
22	Punjab	7688	27779	24053	13534	15078
23	Rajasthan	848695	1231428	991738	453500	509471
24	Sikkim	3550	6271	5128	4509	3979
25	Tamil Nadu	120722	178690	223919	390317	397098
26	Telangana	175660	342128	328522	33874	134971
27	Tripura	55381	115869	109217	49777	68992
28	Uttar Pradesh	133009	776691	584483	496325	534183
29	Uttarakhand	21902	47791	30944	20950	15366
30	West Bengal	365683	678633	471136	1618	0
31	Andaman And Nicobar	325	311	12	58	92
32	Dn Haveli And Dd	0	0	0	0	0
33	Lakshadweep	0	2	0	4	4
34	Puducherry	3	42	13	7	62
	<b>Total</b>	<b>4059431</b>	<b>7193603</b>	<b>5914232</b>	<b>3596742</b>	<b>4499165</b>

Annexure-II referred in reply to part (b) of Rajya Sabha Unstarred Question No. 1419 dated 02.08.2024.

States/UTs-wise, the number of Scheduled Castes, Scheduled Tribes households who have completed 100 days of employment under Mahatma Gandhi NREGS in the last five financial years from 2019-20 to 2023-24.											
Sl. No.	State/UT	Number of SC, ST households completed 100 days of employment									
		2019-20		2020-21		2021-22		2022-23		2023-24	
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
1	Andhra Pradesh	101578	90582	172469	129141	109229	70213	51520	43651	137511	112197
2	Arunachal Pradesh	0	412	0	3489	0	6220	0	5500	1	5146
3	Assam	1177	6510	2837	9346	2163	7044	901	4276	1279	3307
4	Bihar	3819	274	5634	495	3526	319	8071	777	6018	526
5	Chhattisgarh	31455	189251	50127	261215	42918	248306	27649	153836	29346	142454
6	Goa	0	0	1	3	0	2	0	39	0	3
7	Gujarat	816	4003	1184	6455	2284	17187	1095	6098	1101	10900
8	Haryana	1883	0	4770	0	4847	0	1770	0	1282	0
9	Himachal Pradesh	15909	9607	22578	11673	20669	7525	13617	4333	21149	5202
10	Jammu And Kashmir	731	2575	1075	2498	1255	1904	184	621	273	506
11	Jharkhand	3240	9401	10209	35585	7782	29050	6238	21649	8316	29870
12	Karnataka	28045	19732	38777	32279	26553	19602	5295	4443	7090	6255
13	Kerala	39066	21726	87323	31870	89544	31565	79538	30376	95103	38070
14	Ladakh	0	594	0	1281	0	1433	0	1161	0	460
15	Lakshadweep	0	0	0	1	0	0	0	4	0	4
16	Madhya Pradesh	11175	39543	35865	140676	22779	89411	10222	44315	8082	37335
17	Maharashtra	11552	25352	10877	45241	12199	55788	9840	34572	16112	51697
18	Manipur	2	17	2	126	134	4	17	1	1	36
19	Meghalaya	575	171291	379	170200	1030	183317	86	65397	233	74105
20	Mizoram	30	156664	35	177714	16	66805	24	98045	21	127926
21	Nagaland	0	1	0	47	0	17	0	72	0	289
22	Odisha	23661	53449	56806	172493	62393	170278	58743	160995	48803	143718
23	Puducherry	3	0	29	2	0	0	2	0	10	0
24	Punjab	5277	1	18968	16	16466	17	9495	3	10973	6
25	Rajasthan	204002	181517	292194	248741	208282	198954	102789	72066	119263	75152
26	Sikkim	116	1598	232	2876	181	2169	197	1724	166	1460
27	Tamil Nadu	37462	1038	52953	1624	63085	2255	113932	4503	104711	5969
28	Telangana	39755	33771	80460	81115	75880	81681	7769	8631	31991	26952
29	Tripura	3835	42839	11572	80140	10508	75848	3124	39406	5690	48374
30	Uttar Pradesh	43015	1619	250142	7630	183619	7887	160356	4824	161652	5914
31	Uttarakhand	3917	656	8248	2078	5416	1810	3910	1748	2879	1476
32	West Bengal	109928	39249	196467	65421	116158	45526	332	228	0	0
33	Andaman And Nicobar	0	0	0	16	0	1	0	2	0	1
34	Dn Haveli And Dd	0	0	0	0	0	0	0	0	0	0
35	<b>Total</b>	<b>722024</b>	<b>1103272</b>	<b>1412213</b>	<b>1721487</b>	<b>1088916</b>	<b>1422138</b>	<b>676716</b>	<b>813296</b>	<b>819056</b>	<b>955310</b>

